

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

46

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.12.2019

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/415/2019  
PETITION NUMBER : CP/1011/IB/2018  
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)  
(AKR HOLDINGS PVT LTD)  
NAME OF THE RESPONDENT(S) : SRI AALLAN PAUL & 5 OTHERS  
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1	N.KUMAR	LIQUIDATOR	N.K.
2	R.Chandrasekhar	Counsel for Respondent	R.C.

**ORDER**

At request of both the parties, post the matter on 22.01.2020.

-SD-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-  
**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)